

[Print](#)**Defective Case Register from 2026-06-19 to 2026-06-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/26669/2026	SUBRAT SATPATHY	2026-06-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
2	D-WP(C)/26534/2026	PABITRA KUMAR NAYAK	2026-06-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.  Executants signature not tally with cause title and v.nama.
3	D-ABLAPL/16515/2026	JYOTIRMAYA SAHOO	2026-06-19	i) Page nos 9 and 10 not legible.
4	D-CONTC/18294/2026	ADV.	2026-06-19	i) WP(C) no. not correctly mentioned on the top of the affidavit.
5	D-ABLAPL/17903/2026	BIBHU PRASAD MOHANTY	2026-06-19	1. Complete F.I.R copy not filled. 2.Occupation of the deponent not furnished.
6	D-WP(C)/25242/2026	KAMALA KANTA NAYAK	2026-06-19	1 . Pages-34 35 and 38 are not legible
7	D-ABLAPL/17652/2026	BIBHUTI BHUSAN ROUT	2026-06-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Annexture be kept in envelop
8	D-MACA/25211/2026	PRASANTA KUMAR MAHALI	2026-06-19	1. Period of Delay 65 days
9	D-WP(C)/26531/2026	PABITRA KUMAR NAYAK	2026-06-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.  Executants signature not tally with cause title and v.nama.
10	D-WP(C)/26570/2026	SUMIT KUMAR MOHANTY	2026-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Paragraph not mentioned affidavit in the I.A.
11	D-ABLAPL/17857/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-19	Annexure-1 be kept in seal cover.GR case no. not mentioned.Name of informant and address be redacted
12	D-CRLMC/16784/2026	KRANTI RAGINII SAHU	2026-06-19	1 ABWAF Rs 50/ - not paid in V.nama.
13	D-BLAPL/16947/2026	BIRAJA PRASANNA DAS	2026-06-19	i) Page no. 13 repeated as page 14
14	D-ABLAPL/16323/2026	ASIT KUMAR JENA	2026-06-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i) redacted copy of annexure-1 be filed.ii) Name and detail address of the complaint be redacted from page 9 and 10 in sl. no. 6(a) (b) (i) and 12 and page no. 12 and 14
15	D-MACA/26635/2026	ADAM ALI KHAN	2026-06-19	further SR after filling of c copy
16	D-WP(C)/24534/2026	PRASANTA KUMAR PRADHAN	2026-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	D-WP(C)/24573/2026	TUSAR KUMAR MISHRA	2026-06-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-ABLAPL/17841/2026	MANOJ KUMAR MOHANTY (2)	2026-06-19	Name of informant be redacted and Annexure-1 be kept in seal cover.
19	D-WP(C)/26446/2026	BISWABIHARI MOHANTY	2026-06-19	Annexure-12 not mentioned in averments.
20	D-ABLAPL/17872/2026	PABITRA KUMAR NAYAK	2026-06-19	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned.
21	D-WP(C)/24537/2026	MANOJ KUMAR NAYAK	2026-06-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 29 32 34 36 38 40 not available
22	D-ARBP/26483/2026	MANOJ VERMA	2026-06-19	Code not indicated
23	D-WP(C)/26529/2026	PABITRA KUMAR NAYAK	2026-06-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. Executants signature not tally with cause title and v.nama
24	D-CRLMC/17507/2026	BIKRAM CHANDRA GHADAI	2026-06-19	Put up SR after properly page marked in Index .
25	D-ABLAPL/16519/2026	MANOJ BIHARI DAS	2026-06-19	i) name and detail address of the complaint be redacted from page no 17 in sl .no. 6 (a) (b) (h) page no. 20 in sl. no. 12.ii) Affidavit and vakalatnama be kept in sealed cover and redacted copy of affidavit and vakalatnama be filed.iii) L.A.A.W.S. of Rs. 10 /- not paid.
26	D-ABLAPL/17851/2026	AMITAV TRIPATHY	2026-06-19	Vnama and Annexure-1 be kept in seal cover.Name of petitioners be redacted.
27	D-CONTC/17947/2026	ADV.	2026-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Postal receipt not filed . For further S.R.
28	D-BLAPL/17615/2026	SANTOSH CHANDRA ATABUDHI	2026-06-19	1. In Index page marking not done 2. Page marking not done in the bail application 3. Put up for S.r there after
29	D-BLAPL/17603/2026	AKSHAYA KUMAR SAHOO	2026-06-19	1.Provision Of Law wrongly Furnished On Top Of Cause Title. 2. Annexure-1 not legible

30	D-BLAPL/17598/2026	ASIT KUMAR JENA	2026-06-19	1. Year of G.S case no wrongly furnished in Synopsis 2.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
31	D-BLAPL/14204/2026	KHUSBU PANIGRAHI	2026-06-19	1. Details of Informant in Ann.1 page 11 and 12 be redacted. 2. Redacted Ann.3 not filed. Resubmit for SR after removal of defects.
32	D-CRLA/12537/2026	IPSIT AUROBINDO ACHARYA	2026-06-19	1 Name of Informant/ Victim/ Relatives need not disclosed and kept closed in cover in connection with Annex-.1.
33	D-CRLA/14229/2026	BASANTA KUMAR DAS	2026-06-19	1 . Name of Informant/ victim /Relatives to be redacted from annex-1 and kept seal cover the same.
34	D-WP(C)/26430/2026	GANESH PRASAD SAMAL	2026-06-19	1. page-26 not mentioned in Annexure-2.
35	D-CMP/24614/2026	PRASANTA KUMAR SATAPATHY	2026-06-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-RSA/26418/2026	BHAWANI SANKAR PANIGRAHI	2026-06-19	C.Copy of Trial Court Judgement / Order Not Filed.
37	D-RSA/26342/2026	PRAKASH CHANDRA MISHRA	2026-06-19	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT.  1. D.C.Fee of Rs.150/- to be Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. (b) Appellate Court Judgement Rs 1.10 Not Paid. Put Up for further S.R after payment of D.C.Fee for computing the period of limitation.
38	D-ABLAPL/17650/2026	SURYAKANTA DASH	2026-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
39	D-OTAPL/21804/2026	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL)	2026-06-19	Period of Delay 1 day
40	D-ABLAPL/17636/2026	SATYABRATA SUTAR	2026-06-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Date not mentioned in the v.nama.

41	D-ABLAPL/16839/2026	RAKESH KUMAR MALLICK	2026-06-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the informants husband be redacted from para 4 5 and 6 .
42	D-ABLAPL/17873/2026	AJAYA KUMAR PRADHAN	2026-06-19	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned.GR case no. not mentioned in file
43	D-BLAPL/17611/2026	KISHORE CHANDRA KAR	2026-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking not done correctly in respect of Annexure-2 in index
44	D-ABLAPL/17904/2026	SANJIT MISHRA	2026-06-19	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
45	D-MACA/25338/2026	DEBASISH PATNAIK	2026-06-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-WP(C)/26742/2026	ATUL TRIPATHY	2026-06-19	1 Page -26 not legible.
47	D-BLAPL/17612/2026	SURYAKANTA DWIBEDI	2026-06-19	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
48	D-FAO/24198/2026	KAPILA CHARAN NAYAK	2026-06-19	1. Period of Delay 385 days.I.A for condonation of delay Not Filed.
49	D-ABLAPL/17504/2026	SOUMYA RANJAN DAS	2026-06-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop
50	D-ABLAPL/16887/2026	ASIT KUMAR JENA	2026-06-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Sl. no. 2 of the affidavit not correct.ii) Father name and address of the informant be redacted from page 9 in sl. no. 6(b), (i) ,(j), page no. 10 in sl. no. 12 and page no. 13.iii) Annexure-1 and page no. not marked in redacted copy of annexure-1.For Further S.R.
51	D-WP(C)/24592/2026	KARUNAKAR RATH	2026-06-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of execution not furnished in V>Nama
52	D-CONTC/18299/2026	ADV.	2026-06-19	i)Date of communication of the order in date chart not correct.
53	D-CRLA/12214/2026	KHUSBU PANIGRAHI	2026-06-19	1 Name of Informant/Victim /Relatives need not be d isclosed and kept close in seal cover in

				Annex-5 also .
54	D-ABLAPL/17654/2026	DHANANJAYA MUND	2026-06-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop
55	D-ABLAPL/17669/2026	SWARAJ PATEL	2026-06-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
56	D-RSA/26318/2026	MANMAYA KUMAR DASH	2026-06-19	1. Cause Title Not in order.R-3 (c) of the L.A.Court not made Party. 2. The discrepancy in the name of Appellant-8 as per Vakalat. be reconciled.
57	D-WP(C)/26711/2026	KAMALAKANTA NAYAK	2026-06-19	pages 20 and 21 are not legible
58	D-WP(C)/26813/2026	SONALI PANDA	2026-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/26700/2026	KAMALAKANTA NAYAK	2026-06-19	pages 20 and 21 are not legible.
60	D-CRLMC/17137/2026	BIDYADHAR MANSING	2026-06-19	Put Up SRafter redacting the name Informant /Relatives from Annex-1 and same to be kept seal cover.
61	D-ABLAPL/17897/2026	SANGRAMJIT PANDA	2026-06-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 6 not legible.2.Nomenclature not mentioned in V.Nama.
62	D-WP(C)/24510/2026	BIDYALOK MOHAPATRA	2026-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-MACA/25455/2026	SUDEEP KUMAR SARANGI	2026-06-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
64	D-ABLAPL/17874/2026	RAJESH RANJAN SAHOO	2026-06-19	Receipt Showing Serv.copy To Vigilance not Filed.
65	D-CRLREV/14640/2026	SANTOSH KUMAR MAHANTY	2026-06-19	1. Date of Judgment does not tally in CrI. appeal - 23/ 2025 in petition as per index along with I.A.s also.